

know well that in many cases the States are unable to get resources because of which the construction of thermal power stations lags behind.

That has happened in the last Five-Year Plan. Will the Minister kindly make it clear how much of the resources are being generated indigenously, centrally and from the State separately and how much is coming from outside? In this context, what is the position of the Thermal Power Plant for which the West Bengal Government has got two offers from the foreign countries including one from the USSR?

**SHRI VASANT SATHE :** Is the hon. Member interested more in the last part of the question?

**MR. SPEAKER :** Yes, that is the crux.

**SHRI VASANT SATHE :** Or does he want a reply to the first part?

**MR. SPEAKER :** You can lay that on the Table of the House.

**SHRI VASANT SATHE :** We have all the details of generation, the break-up etc.; that has been given time and again and it is in the report also. But as far as Bakeshwar project is concerned, it is likely to be finalised very soon.

**SHRIMATI GEETA MUKHERJEE :** Which are the countries?

**SHRI VASANT SATHE :** That we cannot say.

**MR. SPEAKER :** Are you interested in the plant or the country?

**SHRIMATI GEETA MUKHERJEE :** Both.

**SHRI SARAT DEB :** I want to know from the hon. Minister if during the 7th Plan, the Super Thermal Power Station coming up in Orissa has been sanctioned by the Central Government. If so, I would like to know whether it has been sent for the World Bank assistance. How much has the Centre given so far and how much are they expecting from the World Bank and when?

**SHRI VASANT SATHE :** As far as Talcher project is concerned it has been sanctioned and the amount expected in the 7th Plan for the project is about Rs. 457 crores. This is being offered to the World Bank for World Bank funding and we are awaiting decision of the World Bank as to how much amount they will be giving to us.

[Translation]

Suggestion to declare entire Punjab as Industrially Backward

\*938. **SHRI MEWA SINGH GILL† :**  
**SHRI BALWANT SINGH RAMOOWALIA :**

Will the Minister of INDUSTRY be pleased to state :

(a) whether attention of Government has been drawn to the news item appearing in the 'Hindustan Times' of 9 April, 1986 to the effect that entire Punjab should be declared as industrially backward area;

(b) if so, the reaction of Government thereto;

(c) whether setting up of more industries in Punjab will result in providing more employment in the State; and

(d) if so, the steps taken by Government in this direction?

[English]

**THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) (a) Yes, Sir.**

(b) to (d). A statement is given below.

#### STATEMENT

Development of industries in a State is primarily the responsibility of the State Government concerned. The Central Government supplements their efforts by way of financial incentives and concessions for setting up industries in the identified backward areas.

2. Units in all the districts in Punjab are presently availing themselves of 15% subsidy limited to Rs. 15 lakhs under the State and Central Incentive Schemes put together. Pending final decision on the recommendations of National Committee on Development of Backward Areas, with effect from 1st April, 1983, the Government have placed the following districts of Punjab in Categories 'B' and 'C' under the Central Incentive Scheme:-

Category 'B'... Hoshiarpur, Bhatinda and Sangrur eligible for 15% Central Subsidy subject to a maximum of Rs. 15 lakhs.

Category 'C'... Ferozepur and Gurdaspur eligible for 10% Central Subsidy subject to a maximum of Rs. 10 lakhs (excluding MRTP/FERA Companies).

3. Taking into account the adverse effects on industries due to disturbances in Amritsar District, it has been decided, with effect from 1.4.1985 that various concessions/incentives as are available to Ferozepur and Gurdaspur Districts would also be available to entrepreneurs setting up industries in Amritsar District as a special case. These concessions, incentives, etc. have been extended upto 31.3.1987. The State Government is giving an additional subsidy of 5% limited to Rs. 5 lakhs for Category 'C' districts and Amritsar District and 15% subsidy limited to Rs. 15 lakhs for other districts.

4. The following number of Letters of Intent, Industrial Licence and DGTD Registrations have been issued to Punjab :—

Year	Letters of Intent	Industrial Licences	DGTD Resistra-tions
1983	45(18)	169(11)	95(51)
1984	44(17)	94(15)	62(25)
1985	57(14)	72(15)	68(25)
1986	6(3)	9(2)	Not availa-ble

(Jan-Feb)

(Figures in brackets are for Backward Districts)

The Government is according high priority to Punjab State in the grant of letters of intent, industrial licences, etc. and also renders other necessary assistance to the State.

5. Under the Central Scheme of Self-Employment of Educated Unemployed youth, against the target of 12,000 persons for the year 1984-85, assistance was provided to 12,212 persons. The target for 1985-86 was raised to 15,000 persons.

6. An Inter-Ministerial Committee has been constituted to review and revise the existing scheme of incentives for industrialisation of backward areas. Its report is likely to be available shortly.

SHRI MEWA SINGH GILL : It is a matter of common knowledge that due to the disturbed conditions in Punjab during the last 3-4 years, the industry has been very badly affected there. May I know if the Government is considering to declare the whole of Punjab as industrially backward in category A and B to repair the damage already done ?

THE MINISTRY OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : It is not possible at the moment to declare the whole of Punjab as an industrially backward area. We are proud of the fact that in spite of the disturbed conditions in Punjab, the production has gone up both in the small sector as also in the heavy industry. However, the Amritsar district has been given the status of a backward 'C' Category district. The State Government is also giving an additional subsidy of 5 per cent for Amritsar district. Already Hoshiarpur, Bhatinda and Sangrur districts are eligible for 15 per cent Central subsidy as category B districts. Ferozepur and Gurdaspur are eligible for 10 per cent Central subsidy as category 'C' districts. Whatever can be done under the circumstances is being done. Also, under a special dispensation, some projects have been given to Punjab like setting up of the Integral Coach Factory at Kapurthala, establishment of North-Zone Centre and other projects.